Annexure-3

Name Of The Corporate Debtor: Bengal Shelter Housing Development Limited under CIRP

List of creditors as on: 12-09-2025

Date of commencement of CIRP: 29-08-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

TOTAL AMOUNT Details of claim received Details of claim admitted Amount Amou | Amount of | Amount Remarks, if any No. Name of Amount of claim Amount covered by Amount covered by Weat % of voting claim not of claim Date of Amount claimed Nature of of nt of Admited Creditor Receipt admitted claim security interest gaurantee her share in continge any admitted under relate coc nt claim verificati mutua d I dues party? . that may he set off 9/12/2025 Principal -8,242,558,389.00 Through registered Assignment Agreement dated 1 Invent Assets Principal -2,443,024,000.00 2,378,700,000.00 NO 48.03 0 0 0 0 Securitisation 2,00,46,51,000 Interst-2,00,46,51,000 Interst-06.03.2014 executed between State Bank of India and 6,42,74,70,168 6,42,74,70,168 Invent Assets Securitisation & Reconstruction Private Reconstruction Money Received -Money Received trustee of Limited (acting in its capacity as trustee of 18.95.62.779 Total Pvt Itd 18.95.62.779 Total Invent/1314/S8 Trust). Claim - 8,24,25,58,389 Claim - 8,24,25,58,389 (acting in its Through Supplementary Deed of Assignment dated capacity as trustee of 11.08.2014 executed between State Bank of India and Invent/1314/S Invent Assets Securitisation & Reconstruction Private 8 Trust) Limited (acting in its capacity as trustee of Invent/1314/S8 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data. Principal -2,903,850,000.00 150,000,000.00 NO 1,196,860,724.00 Through registered Assignment Agreement dated 2 Invent Assets 9/12/2025 Principal Finacial 6.97 0 0 0 Securitisation 20,40,41,000 Interst-20,40,41,000 Interst-21.08.2014 executed between State Bank of India (Earlier 9,92,819,724 Total 9,92,819,724 Total State Bank of Bikaner & Jaipur) and Invent Assets Reconstruction Claim - 1,19,68,60,724 Claim - 1,19,68,60,724 Securitisation & Reconstruction Private Limited (acting in Pvt. Ltd. its capacity as trustee of invent/1415/P8 Trust). The value (acting in its of Security, Nature of claim may very on further receipt of any additional information/ data. capacity as trustee of invent/1415/P 8 Trust) 1,294,854,962.00 Through registered Assignment Agreement dated 3 Invent Assets 9/12/2025 Principal -Principal -Finacial 2,903,850,000.00 120,000,000 7.55 NO 0 0 0 0 Securitisation 22,38,00,000 Interst- 22,38,00,000 Interst-30.03.2015 executed between State Bank of India (Earlier 1,07,10,54,962 Total 1,07,10,54,962 Total State Bank of Travancore) and Invent Assets Securitisation Reconstruction Claim -1,29,48,54,962 Claim -1,29,48,54,962 & Reconstruction Private Limited (acting in its capacity as Pvt. Ltd. trustee of Invent/1415/S20 Trust). The value of Security, (acting in its Nature of claim may very on further receipt of any additional information/data. capacity as trustee of Invent/1415/S 20 Trust) 4 Invent Assets 9/12/2025 Principal -Principal -2,903,850,000.00 580,000,000 NO 29.07 0 0 0 4,989,248,507.00 Through registered Assignment Agreement dated Securitisation 74,27,00,000 Interst- 74,27,00,000 Interst-06.03.2014 executed between State Bank of India and 4,24,65,48,507 Total 4,24,65,48,507 Total Invent Assets Securitisation & Reconstruction Private Reconstruction Claim - 4,98,92,48,507 Claim - 4,98,92,48,507 Limited (acting in its capacity as trustee of Invent/1314/S7 Pvt. Ltd. Trust). The value of Security, Nature of claim may very on (acting in its further receipt of any additional information/data. capacity as trustee of Invent/1314/S7 Trust)

	Union Bank of India	27,50,95,849; Interst- 3,62,94,62,423.86; Money Received - 2,49,07,38,189.93 Total Claim - 1,41,38,20,082.93	Principal - 27,50,95,849; Interst-3,62,94,62,423.86; Money Received - 2,49,07,38,189.93 Total Claim - 1,41,38,20,082.93	Finacial Debt	67,35,00,000 (as per valuation as on 26.8.2023)	1,413,820,082.93	NO	8.24	0	0	0	0	1. Land and Building (book mall) situated at No. 226, Bidhan Sarani, 83 College street, 75, Madan Mohan Burman Street, Kolkata - 700007 on pari-passu basis valued at Rs.58.70 crores as per valuation Dated: 25.09.2023 from M/s- Nowara Consultancy and Rs.62.00 crores from Subarata Ray as per valuation Dated: 26.08.2023. 2. EMG of land measuring 8.29 acres situated near Santiniketan / Bolpur, West Bengal owned by Bengal Shelter Housing Development Limited on pari passu basis valued at Rs.6.77 crores as per valuation report Dated: 21.05.2024 from M/s- Novara Consultancy and Rs.7.20 crores from M/s- R M Engineers as per valuation. 3.Corporate Guarantee issued by the CD for Borrowings by its subsidiary Barnparichay Boom Mall Pvt Ltd.
1 1	HOTAL I	17,137,342,664.93	17,137,342,664.93		11,154,574,000.00	4,642,520,082.93							